

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 228
ANSWERED ON 02/02/2026

IMPLEMENTATION STATUS OF CITIIS 1.0 AND CITIIS 2.0

228. SHRI RAJINDER GUPTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the State-wise details of projects approved under CITIIS 1.0, including the name of cities, nature of projects, present status of implementation and the funds allocated, released and utilised for each project;
- (b) the State-wise and component-wise details under CITIIS 2.0, including the number and nature of proposals received, approved, under implementation or pending under various components;
- (c) the financial assistance sanctioned and released under each component of CITIIS 2.0, State-wise; and
- (d) the timelines and roadmap proposed for completion and expansion of CITIIS-supported climate and circular economy projects across States and cities?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) The details viz. name of cities, nature of projects, present status of implementation and the funds allocated, released and utilized for each project under CITIIS 1.0 may be seen at **Annexure 1**.
- (b) CITIIS 2.0 program was launched on 31.05.2023 for envisaging comprehensive support to the competitively selected projects promoting circular economy with focus on integrated waste management at the city level, climate-oriented reform actions at the State level, and institutional strengthening and knowledge dissemination at the National level.

Under Component 1 (city-level actions), financial and technical support are being provided for developing projects focused on circular economy with focus on integrated waste management in 18 cities selected through a competitive process. All 100 cities selected under the Smart Cities Mission were eligible to apply for the CITIIS 2.0 challenge. 84 cities submitted their proposals, out of which 18 cities were selected through the criteria stipulated in the CITIIS 2.0 Operational Guidelines. All the 18 cities are in the Maturation Phase (project development stage) and are in the process of finalising their project components in line with the CITIIS 2.0 Operational Guidelines.

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The Component 2 (State-level actions) focuses on strengthening climate governance mechanisms for climate action through data-driven planning and capacity building. All States/UTs were invited to apply for demand-based support and 21 States/UTs submitted their proposals and became the 21 partner States/ UTs under Component 2. These partner States/ UTs are in the process of completing their disbursement linked indicators in line with the CITIIS 2.0 Component 2 Guidelines.

- (c) Under Component 1, ₹85 crore was released to 10 cities through the erstwhile SNA mechanism during FY 2024–25. Subsequently, upon notification of the scheme on SNA-SPARSH, mother sanctions amounting to ₹13.92 crore were issued through the SNA-SPARSH mechanism. The cities that received the earlier release on SNA, were requested to refund the amount through Bharat Kosh (CFI), in accordance with prescribed procedure. Details of the financial assistance sanctioned and released under Component 1 (city-level actions) may be seen at **Annexure-II**.

Under Component 2, post completion of disbursement linked indicators for the first tranche, mother sanctions of INR 10.37 crore have been issued to 4 States through SNA-SPARSH mechanism. The financial assistance sanctioned and released under Component 2 (State-level actions) may be seen at **Annexure-III**.

- (d) The Government of India has approved the CITIIS 2.0 program up to 31.12.2027.

ANNEXURE-I

Annexure referred to in reply for part (a) of Rajya Sabha Unstarred Question No. 228 for answer on 02nd February, 2026 regarding Implementation status of CITIIS 1.0 and CITIIS 2.0.

**Nature of projects, present status of implementation and the funds allocated, released and utilized
(Amount in ₹ crore)**

Sl. No	State	City	Project Name	Nature of Project	Status of Implementation	Fund allocated	Fund released	Fund utilised
1.	Andhra Pradesh	Amaravati	Basic Infrastructure Development in Low Income Settlements in Amaravati City	Social and Organisational Innovation in Low Income Settlements	Complete	80.0	80.0	72.0
2.	Andhra Pradesh	Visakhapatnam	Social Inclusion Through Modernizing Public Schools as Smart Campus	Social and Organisational Innovation in Low Income Settlements	Complete	52.0	52.0	52.0
3.	Gujarat	Surat	Wild Valley Biodiversity Park	Public Open Spaces	Complete	80.0	80.0	80.0
4.	Karnataka	Hubballi Dharwad	Green Mobility Corridor	Public Open Spaces	Ongoing	115.68	115.68	115.68
5.	Kerala	Kochi	E-Health Solution	Urban e-governance and ICT	Complete	15.10	15.10	15.10
6.	Madhya Pradesh	Ujjain	Mahakal Rudrasagar Integrated Development Approach – Phase II (MRIDA-II)	Public Open Spaces	Complete	80.0	80.0	78.5
7.	Odisha	Bhubaneswar	B-Active	Public Open Spaces	Complete	7.93	7.93	7.93
8.	Puducherry	Puducherry	Our Neighbourhood is Your Neighbourhood too	Social and Organisational Innovation in Low Income Settlements	Ongoing	80.0	80.0	76.35
9.	Punjab	Amritsar	Rejuvenation of Auto - Rickshaws in Amritsar through Holistic Interventions (RAAHI)	Sustainable Mobility	Complete	8.0	8.0	8.0

Sl. No	State	City	Project Name	Nature of Project	Status of Implementation	Fund allocated	Fund released	Fund utilised
10.	Tamil Nadu	Chennai	Model & SMART Corporation Schools in Chennai	Social and Organisation al Innovation in Low Income Settlements	Ongoing	111.88	111.88	85.0
11.	Tripura	Agartala	Haora Riverfront Development Project	Public Open Spaces	Ongoing	51.0	51.0	51.0
12.	Uttarakhand	Dehradun	Child Friendly City Project	Sustainable Mobility	Complete	46.4	46.4	46.4
TOTAL						727.99	727.99	687.96

ANNEXURE-II

Annexure referred to in reply for part (c) of Rajya Sabha Unstarred Question No. 228 for answer on 02nd February, 2026 regarding Implementation status of CITIS 1.0 and CITIS 2.0.

The financial assistance sanctioned and released under Component 1 (city-level actions)

(Amount in ₹ crore)

Sl. No.	State	City	Tentative Fund Allocation	Fund released (under SNA mechanism)	Mother Sanctions Issued*
1.	Assam	Guwahati	75.0	7.5	0.87
2.	Bihar	Muzaffarpur	75.0		-
3.	Chhattisgarh	Bilaspur	100.0	10	1.16
4.	Goa	Panaji	75.0	7.5	0.87
5.	Gujarat	Rajkot	100.0		-
6.	Jammu & Kashmir	Srinagar	75.0		0.87
7.	Karnataka	Belagavi	75.0	7.5	0.87
8.	Kerala	Thiruvananthapuram	75.0	7.5	0.87
9.	Madhya Pradesh	Jabalpur	75.0	7.5	0.87
10.	Madhya Pradesh	Ujjain	100.0	10	1.16
11.	Rajasthan	Jaipur	100.0	10	1.16
12.	Rajasthan	Udaipur	100.0	10	1.16
13.	Tamil Nadu	Madurai	100.0		-
14.	Tamil Nadu	Thanjavur	75.0		-
15.	Tripura	Agartala	75.0	7.5	0.87
16.	Uttar Pradesh	Agra	100.0		1.16

Sl. No.	State	City	Tentative Fund Allocation	Fund released (under SNA mechanism)	Mother Sanctions Issued*
17.	Uttar Pradesh	Bareilly	75.0		0.87
18.	West Bengal	New Town Kolkata	100.0		1.16
TOTAL			1550	85	13.92

*₹85 crore was disbursed to 10 cities during FY 2024-25 through SNA mechanism.
*Out of the 10 cities whose funds were given during FY 2024-25 through SNA mechanism Bilaspur, Agartala, Belagavi, Guwahati (4) cities have refunded the funds to Bharat-Kosh.

ANNEXURE-III

Annexure referred to in reply for part (c) of Rajya Sabha Unstarred Question No. 228 for answer on 02nd February, 2026 regarding Implementation status of CITIIS 1.0 and CITIIS 2.0.

The financial assistance sanctioned and released under Component 2**(Amount in ₹ crore)**

Sl.No.	State/UT	Fund Allocated	Mother Sanctions Issued
1	Andaman & Nicobar Islands	5.0	-
2	Andhra Pradesh	23.1	1.5246
3	Arunachal Pradesh	5.0	-
4	Assam	6.9	2.07
5	Chhattisgarh	9.4	-
6	Goa	5.0	-
7	Gujarat	40.7	-
8	Jammu & Kashmir	5.0	-
9	Jharkhand	12.5	-
10	Kerala	25.2	-
11	Madhya Pradesh	31.7	-
12	Manipur	5.0	-
13	Meghalaya	5.0	-
14	Mizoram	5.0	-
15	Nagaland	5.0	-
16	Odisha	11.1	-
17	Rajasthan	26.9	-
18	Sikkim	5.0	0.33
19	Telangana	21.5	6.45
20	Tripura	5.0	-
21	Uttarakhand	5.0	-
TOTAL		264	10.3746